

other Embassies send their accounts to the Accountant General, Central Revenues or the Accountant General, Food, Rehabilitation and Supply, Delhi as the case may be for audit.

(b) The audit staff in London in all grades, including temporary personnel, consists of 36 persons and in Washington 6 persons. These officers are being gradually strengthened. The staff employed by the Accountant General, Central Revenues and the Accountant General, Food, Rehabilitation and Supply on the audit of the remaining Embassies cannot be readily stated as the work is only a part of a vast amount of work done by them on the audit of the entire Union Civil and Supply Accounts.

(c) Under the authority of the Comptroller and Auditor-General of India.

(d) The reports of subordinate audit authorities are submitted to the Comptroller and Auditor-General, to enable him to submit Reports to Parliament through the President on the Accounts of the Union.

#### MONUMENTS

\*1420. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state what amounts are placed at the disposal of each Part 'B' State towards the reimbursement of the expenditure incurred during 1950-51 and 1951-52, on monuments of national importance?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Owing to delay in passing the necessary legislation, no amounts could be placed at the disposal of the Part 'B' States during 1950-51 towards the reimbursement of the expenditure incurred by them on monuments of National Importance.

During 1951-52, the following grants on account were made to the States as follows:—

Hyderabad	Rs. 2,50,000
Madhya Bharat	Rs. 1,00,000
Saurashtra	Rs. 12,000
Travancore-Cochin	Rs. 10,000
Pepsu	Rs. 4,000

No grants could be made to the Mysore Government since they did not furnish any information on the subject. The Rajasthan Government reported nil expenditure.

#### INCOME-TAX

\*1421. **Shri Satyendra Narayan Sinha:** Will the Minister of Finance be pleased to state:

(a) the total amount of profits earned in non-taxable territories and which have not so far been assessed to income tax; and

(b) the amount of capital which is likely to be available for investment by the concession sought to be given under the Income-tax Amendment Bill?

The Minister of State for Finance (Shri Tyagi): (a) and (b). The information is not available.

#### HIGH SALARIED OFFICERS

\*1422. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) whether any Committee was appointed by Government to go into the question of scaling down the salaries of high officials; and

(b) if so, the progress made by the said Committee?

The Minister of State for Finance (Shri Tyagi): (a) No.

(b) Does not arise.

#### एल्यूमीनियम निकोप

\*१४२३. श्री रूप नारायण : प्राकृतिक संसाधन तथा वैज्ञानिक अनुसंधान मंत्री यह बतलान की कृपा करेंगे कि क्या सरकार को यह ज्ञात है कि मिर्जापुर की दुधौी तहसील में एल्यूमीनियम के निकोप बड़ी मात्रा में मौजूद हैं ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No, Sir. The Director, Geological Survey of India, reports that recent investigations undertaken by the Geological Survey of India in the area did not reveal the existence of any occurrence of Bauxite.

#### CEASE-FIRE LINE (KASHMIR)

\*1424. **Shri U. M. Trivedi:** Will the Minister of Defence be pleased to state:

(a) the number of times the Pakistan troops invaded the cease-fire line since January 1951;